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SLP(Crl.)No. 5200 OF 2003  
ITEM No.4(MM)

Court No. 4

SECTION II  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Crl.M.P.No.1010/2004 in  
Petition(s) for Special Leave to Appeal (Crl.) No. 5200/2003

(From the judgement and order dated 04/03/2003 in CRMA 1029/01  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

UNION OF INDIA

Petitioner (s)

VERSUS

MAHABOOB ALAM

Respondent (s)

(With Appln(s). for modification of Court's Order and issuance of non-  
bailable war. of arrest )

With  
SLP(Crl.)No.5201/2003 (with appln.(s) for issuance of non-bailable war.  
of arrest)

Date : 17/02/2004 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE B.P. SINGH

For Petitioner (s)Ms. Binu Tamta, Adv.  
Ms. Sushma Suri,Adv.

For Respondent (s)Mr. Arvind K. Shukla, Adv.  
Mr. Shahid Anwar, Adv.

Mr. Irshad Ahmad,Adv.

UPON hearing counsel the Court made the following  
O R D E R

List this matter on Tuesday, 24.2.2004.

(PAWAN KUMAR)  
COURT MASTER

(PREM PRAKASH)  
COURT MASTER